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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/145,146,147/CAA/2017  
NAME OF THE TRANSFEROR : CHERRY INTERNATIONAL TRADING PVT LTD  
NAME OF THE TRANSFEROR : MEGAPRO INVESTEMENTS PVT LTD  
NAME OF THE TRANSFERRE : XS REAL PROPERTIES PVT LTD  
UNDER SECTION : 230

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|-----------|
|-------|-------------------|----------------|-----------|

|    |             |                        |    |
|----|-------------|------------------------|----|
| 1. | A.M. JLANGO | COUNSEL FOR PETITIONER | J. |
|----|-------------|------------------------|----|

**ORDER**

The counsel for the Petitioner present and filed a memo praying to change the date with regard to the convening of the meeting of both secured and unsecured creditors which was fixed as on 23.09.2017. The same is modified by fixing **03.10.2017** as date for convening of the said meeting. Accordingly, the memo filed by the Petitioner is taken on record and the order dated 24.08.2017 stands modified, to that extent.

*S. Vijayaraghavan*  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd. Sharief Tariq*  
(CH.MOHD.SHARIEF TARIQ)  
MEMBER (JUDICIAL)